

(b) if so, the names of the States which followed the guidelines and abolished liquor shops from tribal areas so far;

(c) the number of liquor shops still remains to be closed down State-wise;

(d) if not, the reasons for delay in implementation of the guidelines;

(e) the annual revenue from excise on liquor earned by the States, State-wise;

(f) whether the tribal areas and tribal population are not being exploited due to the large number of liquor shops in these areas; and

(g) if so, whether the revenue factor comes in the way of abolishing the said liquor shops; so as to give social justice to these people?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) Yes, Sir.

(b) to (g). The information is being collected from the State Governments and will be laid on the Table of the House.

#### Computer Programme on Accidents

1632. SHRI CHINTAMANI JENA:  
SHRI B. V. DESAI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that railways have decided to develop a computer programme on accidents to provide data and details of accidents and also to help fix responsibility; and

(b) if so, the details regarding the steps taken by Railway authorities in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). Yes, The Zonal

Railway Administrations have been asked to explore the possibility of computer programming for management information regarding accidents, if necessary, with the assistance of technological institutions.

#### उत्तर रेलवे के स्टेशनों पर विज्ञापन के ठेके

1633. श्री धर्म दास शास्त्री : क्या रेलमंती यह बताने की कृपा करेंगे कि :

(क) स्टेट एन्टरी रोड, नई दिल्ली पर स्थित उत्तर रेलवे के कार्यालय के मुख्य जन सम्पर्क अधिकारी के मुख्य कर्तव्य क्या है;

(ख) उत्तर रेलवे के मुख्य रेलवे स्टेशनों पर विज्ञापन पट लगाने के लिए वर्ष 1979-80 और 1980-81 में कब कब ठेके दिए गये थे और किन किन कम्पनियों, गैर-सरकारी व्यक्तियों/एजेंसियों को दिए गए थे;

(ग) इन ठेकों को देने के क्या मानदंड और नियम हैं; और

(घ) क्या उत्तर रेलवे के सभी मुख्य रेलवे स्टेशनों में सम्बन्धित सभी ठेके एक ही स्वामित्व वाली कम्पनी/एजेंसी को दिए गए थे और तत्संबंधी ब्यौरा क्या है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उपमंत्रो (श्री मल्लिकार्जुन) : (क) उत्तर रेलवे का मुख्य जन सम्पर्क अधिकारी जनता तथा प्रेस से सम्पर्क एवं रेलवे पर वाणिज्यिक प्रचार का प्रभारी है ।

(ख) उत्तर रेलवे द्वारा रेलवे स्टेशनों पर प्रदर्शित किये जाने वाले बोर्डों तथा पोस्टर्स की स्वीकृति का काम कर्मचारियों द्वारा किया जाता है और इस काम के लिये कोई ठेका नहीं दिया जाता ।

(ग) और (घ) . प्रश्न नहीं उठता ।